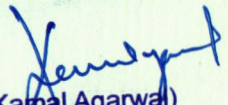


Annexure-8

| Annexure-8 | | | | | | | | | | | | |
|--|--------------------------|---------------------------|----------------|------------------------------|-----------------|-----------------------|--|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Name of the corporate debtor | | | | Date of commencement of CIRP | | | | LIST OF CREDITORS AS ON | | | | |
| SHIRANI AUTOMOTIVE PRIVATE LIMITED | | | | 23.12.2021 | | | | 21.12.2022 | | | | |
| List of Operational Creditors (Other than Workmen and Employees and Government Dues) | | | | | | | | | | | | |
| (Amount in Rs) | | | | | | | | | | | | |
| Sl No | Name of Creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party | %age of Voting Share in CoC, if applicable | | | | | |
| 1 | AKZO NOBEL INDIA LIMITED | 23.02.2022 | 30,22,322.00 | 30,22,322.00 | unsecured | NO | 0 | 0 | 0 | - | 0 | |

For Shirani Automotive Pvt. Ltd.


 (Karnal Agarwal)
 Resolution Professional
 IBBI/IPA-001/IP-P00868/2017-2018/11466